

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:644
ANSWERED ON:15.07.2014
WEATHER BASED CROP INSURANCE SCHEME .
Nimmala Shri Kristappa

Will the Minister of AGRICULTURE be pleased to state:

- (a) the number of beneficiaries under the Weather Based Crop Insurance Scheme (WBCIS), State/UT-wise;
- (b) the details of premiums paid under WBCIS during each of the last three years;
- (c) whether it is a fact that large number of bogus and ineligible beneficiaries have been reported under this Scheme and if so, the details thereof during each of the last three years, State/UT-wise; and
- (d) the action taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FOOD PROCESSING INDUSTRIES (DR. SANJEEV KUMAR BALYAN)

(a) & (b): Details of number of farmers benefitted and premium paid during last three years, year-wise, are at Annexure.

(c) & (d): One complaint has been received about irregularities in enrolment of farmers in Hanumangarh District of Rajasthan by ICICI-Lombard General Insurance Company Ltd. during Rabi 2010-11 season. Government of Rajasthan was requested to enquire into the matter. The State Government has reported that out of 8272 insured farmers, the claims of 5509 farmers were found to be correct while 381 farmers were not aware about insurance of their crops during Rabi 2010-11 season. Remaining farmers were not found available at the time of physical verification. The State Government and the implementing agency were asked to take action to settle the claims of 5509 farmers which were found correct at the time of physical verification, re-verify the claims of the remaining farmers, fix responsibility for false insurance coverage of 381 farmers, and ensure immediate return of premium subsidy by the Insurance Company to the government in respect of such farmers.

Action has been taken to settle the claims of all genuine farmers and also return of premium subsidy in respect of 381 farmers.